

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Custom Appeal No. 11603 of 2016

(Arising out of OIA-MUN-CUSTOM-000-APP-154-16-17 passed by Commissioner of CUSTOMS-MUNDRA)

C.C., Mundra

Office Of The Principle Commissionerate Of Customs,
Port User Buld. Custom House Mundra,
Mundra, Kutch, Gujarat-370421

.....Appellant

VERSUS

M/s. Sedna Impex India Pvt Ltd

3, Vardana Plaza Tower,
District Centre Netaji Subhash Place,
Pitampura, Delhi,
Delhi

.....Respondent

APPEARANCE:

Sh. K. J. Kinariwala, Assistant Commissioner (AR) for the Appellant

Sh. Rohit Lalwani along with Ms. Chaitali Sadayat, Advocate for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 18.10.2019

DATE OF DECISION: 01.11. 2019

The appeal is disposed of. For order, see order of date in Custom Appeal No. 10804 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Prachi